Annexure – 8

Name of the corporate debtor: Shree Vaishanavi Ispat Limited; Date of commencement of CIRP: 14.10.2026 (The IRP became aware of the Order on 16.10.2026);
List of creditors as on: 09.11.2026;
List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guara-ntee	Whether related party?	% of voting share in CoC					
1	Sigma Minerals Limited	23.10.2026	3,382,669	3,271,531	Unsecured	0	0	Under Review	0	0	0	0	111,138	An amount of Rs. 32,71,531/- has been admitted based on the records and information currently available and furnished by the Creditor. However, Rs. 1,11,138/- of the claimed amount remains subject to further verification. The admission of the claim is provisional and subject to further scrutiny and reconciliation upon receipt of the relevant records from the Corporate Debtor. Accordingly, the admitted amount may be revised, if necessary, in accordance with the applicable provisions of law.
2	Sree Balaji Lubes	23.10.2026	2,014,188	1,520,075	Unsecured	0	0	Under Review	0	0	0	0	494,113	An amount of Rs. 15,20,075/- has been admitted based on the records and information currently available and furnished by the Creditor. However, Rs. 4,94,113/- of the claimed amount remains subject to further verification. The admission of the claim is provisional and subject to further scrutiny and reconciliation upon receipt of the relevant records from the Corporate Debtor. Accordingly, the admitted amount may be revised, if necessary, in accordance with the applicable provisions of law.
3	Prakash Kumar Pasari & Co. Pvt. Ltd.	23.10.2026	1,188,232	1,186,520	Unsecured	0	0	Under Review	0	0	0	0	1,712	An amount of Rs. 11,86,520/- has been admitted based on the records and information currently available and furnished by the Creditor. However, Rs. 1,712/- of the claimed amount remains subject to further verification. The admission of the claim is provisional and subject to further scrutiny and reconciliation upon receipt of the relevant records from the Corporate Debtor. Accordingly, the admitted amount may be revised, if necessary, in accordance with the applicable provisions of law.
4	B.M. Steels through Vinoy Kumar Mishra (Propreitor)	27.10.2026	6,277,576	6,271,537	Unsecured	0	0	Under Review	0	0	0	0	6,039	An amount of Rs. 62,71,537/- has been admitted based on the records and information currently available and furnished by the Creditor. However, Rs. 6,039/- of the claimed amount remains subject to further verification. The admission of the claim is provisional and subject to further scrutiny and reconciliation upon receipt of the relevant records from the Corporate Debtor. Accordingly, the admitted amount may be revised, if necessary, in accordance with the applicable provisions of law.

5	Radharaman Stainless Steel Private Limited	27.10.2026	9,181,913	9,160,093	Unsecured	0	0	Under Review	0	0	0	0	21,820	An amount of Rs. 91,60,093/- has been admitted based on the records and information currently available and furnished by the Creditor. However, Rs. 21,820/- of the claimed amount remains subject to further verification. The admission of the claim is provisional and subject to further scrutiny and reconciliation upon receipt of the relevant records from the Corporate Debtor. Accordingly, the admitted amount may be revised, if necessary, in accordance with the applicable provisions of law.
6	Sharp Ferro Alloys Limited	28.10.2026	12,490,670	7,885,077	Unsecured	0	0	Under Review	0	0	0	0	4,605,593	An amount of Rs. 78,85,077/- has been admitted based on the records and information currently available and furnished by the Creditor. However, Rs. 46,05,593/- of the claimed amount remains subject to further verification. The admission of the claim is provisional and subject to further scrutiny and reconciliation upon receipt of the relevant records from the Corporate Debtor. Accordingly, the admitted amount may be revised, if necessary, in accordance with the applicable provisions of law.
7	A.B. Industres	28.10.2026	6,449,026	5,471,615	Unsecured	0	0	Under Review	0	0	0	0	977,411	An amount of Rs. 54,71,615/- has been admitted based on the records and information currently available and furnished by the Creditor. However, Rs. 9,77,411/- of the claimed amount remains subject to further verification. The admission of the claim is provisional and subject to further scrutiny and reconciliation upon receipt of the relevant records from the Corporate Debtor. Accordingly, the admitted amount may be revised, if necessary, in accordance with the applicable provisions of law.
8	Nikhil Goods Carriers	29.10.2026	3,768,915	3,768,915	Unsecured	0	0	Under Review	0	0	0	0	-	An amount of Rs. 3768915/- has been admitted in full, based on the records and information currently available and furnished by the Creditor. Howver, the admission of such claim is provisional and subject to further scrutiny and reconciliation upon receipt of the relevant records from the Corporate Debtor. Accordingly, the admitted amount may be revised, if necessary, in accordance with the applicable provisions of law.
9	Matrix Ferro LLP	29.10.2026	88,501,248	50,874,717	Unsecured	0	0	Under Review	0	0	0	0	37,626,531	An amount of Rs.5,08,74,717/- has been admitted based on the records and information currently available and furnished by the Creditor. However, Rs. 3,76,26,531/- of the claimed amount remains subject to further verification. The admission of the claim is provisional and subject to further scrutiny and reconciliation upon receipt of the relevant records from the Corporate Debtor. Accordingly, the admitted amount may be revised, if necessary, in accordance with the applicable provisions of law.

10	Shree Rati Balaji Metallic Co.	30.10.2026	31,698,743	21,794,510	Unsecured	0	0	Under Review	0	0	0	0	9,904,233	An amount of Rs. 2,17,94,510/- has been admitted based on the records and information currently available and furnished by the Creditor. However, Rs. 99,04,233/- of the claimed amount remains subject to further verification. The admission of the claim is provisional and subject to further scrutiny and reconciliation upon receipt of the relevant records from the Corporate Debtor. Accordingly, the admitted amount may be revised, if necessary, in accordance with the applicable provisions of law.
11	M/S Premium Ferromet Private Limited	27.10.2026	12,225,605	12,193,885	Unsecured	0	0	Under Review	0	0	0	0	31,720	An amount of Rs. 31,21,93,885/- has been admitted based on the records and information 31,720/- of the claimed amount remains subject to further verification. The admission of the claim is provisional and subject to further scrutiny and reconciliation upon receipt of the relevant records from the Corporate Debtor. Accordingly, the admitted amount may be revised, if necessary, in accordance with the applicable provisions of law.
12	M/S Mortex India	27.10.2026	6,749,135	6,739,258	Unsecured	0	0	Under Review	0	0	0	0	9,877	An amount of Rs.67,39,258/- has been admitted based on the records and information currently available and furnished by the Creditor. However, Rs. 9,877/- of the claimed amount remains subject to further verification. The admission of the claim is provisional and subject to further scrutiny and reconciliation upon receipt of the relevant records from the Corporate Debtor. Accordingly, the admitted amount may be revised, if necessary, in accordance with the applicable provisions of law.
13	Sree Salasar Logistics	30.10.2026	837,494	837,494	Unsecured	0	0	Under Review	0	0	0	0	-	An amount of Rs. 8,37,494/- has been admitted in full, based on the records and information currently available and furnished by the Creditor. However, the admission of such claim is provisional and subject to further scrutiny and reconciliation upon receipt of the relevant records from the Corporate Debtor. Accordingly, the admitted amount may be revised, if necessary, in accordance with the applicable provisions of law.
14	Shree Rungta Enterprise	30.10.2026	14,054,410	7,033,292	Unsecured	0	0	Under Review	0	0	0	0	7,021,118	An amount of Rs. 7,033,292/- has been admitted based on the records and information currently available and furnished by the Creditor. However, Rs. 7,021,118/- of the claimed amount remains subject to further verification. The admission of the claim is provisional and subject to further scrutiny and reconciliation upon receipt of the relevant records from the Corporate Debtor. Accordingly, the admitted amount may be revised, if necessary, in accordance with the applicable provisions of law.

15	Shreya Steel Corporation	30.10.2026	42,783,462	24,901,887	Unsecured	0	0	Under Review	0	0	0	0	17,881,575	An amount of Rs. 24,901,887/- has been admitted based on the records and information currently available and furnished by the Creditor. However, Rs. 17,881,575/- of the claimed amount remains subject to further verification. The admission of the claim is provisional and subject to further scrutiny and reconciliation upon receipt of the relevant records from the Corporate Debtor. Accordingly, the admitted amount may be revised, if necessary, in accordance with the applicable provisions of law.
16	Niche Technologies Private Limited	30.10.2026	82,600	-	Unsecured	0	0	Under Review	0	0	0	0	82,600	The claim amounting to Rs. 82,600/- is currently under verification and reconciliation based on the relevant records received from the Corporate Debtor. The amount admitted may be revised, if necessary, upon completion of the verification process and in accordance with applicable law.
17	Air Water India Private Limited	30.10.2026	47,640,028	24,134,718	Unsecured	0	0	Under Review	0	0	0	0	23,505,310	An amount of Rs. 2,41,34,718/- has been admitted based on the records and information currently available and furnished by the Creditor. However, Rs. 2,35,05,310/- of the claimed amount remains subject to further verification. The admission of the claim is provisional and subject to further scrutiny and reconciliation upon receipt of the relevant records from the Corporate Debtor. Accordingly, the admitted amount may be revised, if necessary, in accordance with the applicable provisions of law.
18	Mahipal Ferro Alloys LLP	30.10.2026	12,514,249	8,032,426	Unsecured	0	0	Under Review	0	0	0	0	4,481,823	An amount of Rs. 80,32,426/- has been admitted based on the records and information currently available and furnished by the Creditor. However, Rs. 44,81,823/- of the claimed amount remains subject to further verification. The admission of the claim is provisional and subject to further scrutiny and reconciliation upon receipt of the relevant records from the Corporate Debtor. Accordingly, the admitted amount may be revised, if necessary, in accordance with the applicable provisions of law.
19	J P Steels	30.10.2026	15,769,286	7,904,694	Unsecured	0	0	Under Review	0	0	0	0	7,864,592	An amount of Rs. 79,04,694/- has been admitted based on the records and information currently available and furnished by the Creditor. However, Rs. 78,64,592/- of the claimed amount remains subject to further verification. The admission of the claim is provisional and subject to further scrutiny and reconciliation upon receipt of the relevant records from the Corporate Debtor. Accordingly, the admitted amount may be revised, if necessary, in accordance with the applicable provisions of law.

20	Pawan Road Carriers	30.10.2026	7,159,854	5,121,592	Unsecured	0	0	Under Review	0	0	0	0	2,038,262	An amount of Rs. 51,21,592/- has been admitted based on the records and information currently available and furnished by the Creditor. However, Rs. 20,38,262/- of the claimed amount remains subject to further verification. The admission of the claim is provisional and subject to further scrutiny and reconciliation upon receipt of the relevant records from the Corporate Debtor. Accordingly, the admitted amount may be revised, if necessary, in accordance with the applicable provisions of law.
21	Navneet Metal Stores	30.10.2026	13,274,113	13,267,802	Unsecured	0	0	Under Review	0	0	0	0	6,311	An amount of Rs. 1,32,67,802/- has been admitted based on the records and information currently available and furnished by the Creditor. However, Rs. 6,311/- of the claimed amount remains subject to further verification. The admission of the claim is provisional and subject to further scrutiny and reconciliation upon receipt of the relevant records from the Corporate Debtor. Accordingly, the admitted amount may be revised, if necessary, in accordance with the applicable provisions of law.
22	Soham Traders	30.10.2026	994,937	626,486	Unsecured	0	0	Under Review	0	0	0	0	368,451	An amount of Rs. 6,26,486/- has been admitted based on the records and information currently available and furnished by the Creditor. However, Rs. 3,68,451/- of the claimed amount remains subject to further verification. The admission of the claim is provisional and subject to further scrutiny and reconciliation upon receipt of the relevant records from the Corporate Debtor. Accordingly, the admitted amount may be revised, if necessary, in accordance with the applicable provisions of law.
23	Damodar Valley Corporation	03.11.2026	336,728,496	3,291,678	Unsecured	0	0	Under Review	0	0	0	0	333,436,818	An amount of Rs. 32,91,678/- has been admitted based on the records and information currently available and furnished by the Creditor. However, Rs. 333,436,818/- of the claimed amount remains subject to further verification. The admission of the claim is provisional and subject to further scrutiny and reconciliation upon receipt of the relevant records from the Corporate Debtor. Accordingly, the admitted amount may be revised, if necessary, in accordance with the applicable provisions of law.
24	Anjanisuta Steels Private Limited	06.11.2026	95,465,637	51,190,588	Unsecured	0	0	Under Review	0	0	0	0	44,275,049	An amount of Rs. 5,11,90,588/- has been admitted based on the records and information currently available and furnished by the Creditor. However, Rs. 4,42,75,049/- of the claimed amount remains subject to further verification. The admission of the claim is provisional and subject to further scrutiny and reconciliation upon receipt of the relevant records from the Corporate Debtor. Accordingly, the admitted amount may be revised, if necessary, in accordance with the applicable provisions of law.
Total			**771,232,486**	**276,480,390**									**494,752,096**	